## NOTES OF THE REGISTRY

## ORDER OF THE TRIBUNAL

21.10.2003

Mr. S. D. Sharma counsel for the applicant. Mr. Arun Chaturvedi counsel for the respondents.

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Learned counsel for the respondents says that the order of the Tribunal has been challenged, by way of Writ Petition in the High Court, and High Court has stayed the operation of the order dated 01.10.2002.

Since the matter has been entertained by the High Court and the operation of the order has been stayed, this CP does not survives and it is dismissed.

(A. K. BHANDARI) MEMBER (A)

(G. L. GUPTA) VICE CHAIRMAN